

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-21/2005/4157/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the <sup>11</sup> 10 May, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/2328, dtd. 03.05.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.05.2024, along with station leave permission, from the evening of 04.05.2024 till the morning of 09.05.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/4158/A, dated** , 10-05-2024

Copy to.

- ✓1. The Project Manager, Gauhati High Court.

*12/05/24*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*